

[Translation]

SHRI VINAY KATIYAR : First, you withdraw your word... (Interruptions).

SHRI JAI PRAKASH AGARWAL (Chandni Chowk - Delhi) : Mr. Speaker, Sir, I have given you a notice... (Interruptions).

[English]

MR. SPEAKER : I request the Government to look into this incident.

(Interruptions)

[Translation]

SHRI GULAM RASOOL KAR (Baramula) : Some people are spreading terrorism instead of peace in Kashmir. Such people... (Interruptions).

[English]

MR. SPEAKER : Please sit down now. Mr. Rasool, please sit down.

(Interruptions)

MR. SPEAKER : Please sit down now.

(Interruptions)

MR. SPEAKER : Mr. Rasool, I am on my legs. You are not supposed to stand.

(Interruptions)

MR. SPEAKER : Mr. Rawat, please sit down. Shall I once again remind the House that the proceedings of this House are being telecast live? A lot of letters are coming to me and the people are making a lot of comments about our behaviour. This is not the way. We have an important agenda before us, that is, the Motion of Confidence and it has to be taken up.

(Interruptions)

SHRI B.K. GADHAVI (Banaskantha) : Mr. Speaker, Sir, I am on a point of order... (Interruptions).

MR. SPEAKER : Mr. Gadhavi, you had been a Member in this House earlier. You know the rules. There is no point of order during the Zero Hour.

(Interruptions)

MR. SPEAKER : Now, we take up Matters under Rule 377.

11.21 hrs.

MATTERS UNDER RULE 377

- (i) **Need for construction of a by-pass over National Highway No. 24 at Bareilly**

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Bareilly is the main city situated in the middle of

National High-way No. 24 (Delhi-Lucknow). There is heavy traffic on this National Highway. Traffic jam for hours and occurrence of accidents have become common phenomena there. There has been pressing demand for a long time for four-laning of the said National Highway and construction of a by-pass at Bareilly.

In view of this problem, I would like to urge upon the Central Government to accord its approval for construction of a by-pass at Bareilly and four-laning of the said National Highway.

- (ii) **Need to take steps to prevent closures of Textile Mills in Gujarat**

[English]

SHRI SANAT MEHTA (Surendranagar) : Sir, there is an imminent danger of closure of 22 Textile Mills belonging to both the National Textile Corporation and Gujarat State Textile Corporation in Gujarat resulting in unemployment of 20,000 workers, and taking the total of jobless workers in the private and public sector textile units in Gujarat to 80,000.

This situation has arisen because of the report of the Industrial Development Bank of India which has been appointed by the Board for Industrial and Financial Reconstruction.

The Textile Ministry and NRF authorities need to take urgent action before it is too late.

- (iii) **Need to safeguard the interests of Oriyas residing in adjacent States of Orissa by implementing the recommendations of the Minority Commission**

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, about sixty lakh Oriyas are living in the outlying Oriya tracts in the adjacent States around Orissa. It is a matter of regret and concern that various recommendations of the Minority Commission are not being implemented in these areas, as a result the Oriya people feel neglected and as such serious discontentment and resentment is prevailing among them.

I urge upon the Union Government to ensure implementation of recommendations of the Minority Commission in these areas in letter and spirit by the respective State Governments forthwith.

- (iv) **Need to provide financial assistance for construction of bridges in Kodarma region of Bihar on priority basis**

[Translation]

SHRI R.L.P. VERMA (Kodarma) : Mr. Speaker, Sir, in the absence of bridges on five rivers in